

INAUGURAL AAWI ANNUAL LECTURE

“Parliamentary Privileges and a Citizen”

SPEAKER

Hon'ble Mr. Justice Uday Umesh Lalit
Judge, Supreme Court of India

Date: **November 30, 2019**

Venue: **Central Courtroom (Court No. 46), Bombay High Court**

Time: **10:30 a.m. onwards**

All are requested to be seated by 10:15 a.m.

HOSTED BY



Advocates' Association Of Western India

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